

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.619 of 2020

IN THE MATTER OF:

Singireddy Reddy Bharath alias Bharath Reddy ...Appellant

Versus

Zentora Overseas Careers Pvt. Ltd. & Anr. ...Respondents

Present: -

For Appellant: Mr. Rajat Kapoor and Ms. Mamta Sinha, Advocates.

For Respondents: Ms. Palak Rohmetra, Advocate for Respondent No.2.

Ms. Padmasri Apparna, Advocate for IRP

ORDER
(Virtual Mode)

07.01.2021 Due to paucity of time, the matter could not be taken up today. List the matter 'for hearing' on **25th January, 2021.**

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)